

FORM A PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF SOLARATRIA CLEAN TECH PRIVATE LIMITED

RELEVANT PARTICULARS

1	Name of Corporate Debtor	SOLARATRIA CLEAN TECH PRIVATE LIMITED
2	Date of incorporation of corporate debtor	26/07/2013
3	Authority under which corporate debtor is incorporated / registered	Registrar of Companies- Bangalore
4	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U40106KA2013PTC070346
5	Address of the registered office and principal office (if any) of corporate debtor	No. 11, 1st Floor, Commissariat Road Bangalore 560025
6	Insolvency commencement date in respect of corporate debtor	17/02/2020 [order copy received on 25.02.2020]
7	Estimated date of closure of insolvency resolution process	15/08/2020
8	Name and registration number of the insolvency professional acting as interim resolution professional	Sumana Rao IBBI/IPA-002/IP-N00059/2017-18/10111
9	Address and e-mail of the interim resolution professional, as registered with the Board	No 56, 4th Cross, 2nd Sector, Nobo Nagar, Bannerghatta Road, Bengaluru – 560076 e-mail- csraosumana@gmail.com
10	Address and e-mail to be used for correspondence with the interim resolution professional	No 56, 4th Cross, 2nd Sector, Nobo Nagar, Bannerghatta Road, Bengaluru – 560076 e-mail sumanarao@sraoassociates.com
11	Last date for submission of claims	10/03/2020
12	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NIL
13	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not applicable
14	(a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) Weblink: https://ibbi.gov.in/home/downloads (b) Not applicable

Notice is hereby given that the National Company Law Tribunal, Bengaluru Bench has ordered the commencement of a corporate insolvency resolution process of **SOLARATRIA CLEAN TECH PRIVATE LIMITED**, on **17th February 2020**

The creditors of **SOLARATRIA CLEAN TECH PRIVATE LIMITED** are hereby called upon to submit their claims with proof on or before **10/03/2020**, to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Sumana Rao

IBBI/IPA-002/IP-N00059/2017-18/10111
Insolvency Professional

Date: 25/02/2020
Place: Bangalore

Sumana Rao
Interim Resolution Professional
IBBI/IPA-002/IP-N00059/2017-18/10111